

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: e-Courts Project - Instructions to the 13 TOT Master Trainers (Judicial Officers) to supervise and assist the one line awareness programme to the learned Advocates and Advocate Clerks of the respective Districts on the topic Electronic Case Management Tools (ECMT) scheduled to be held on 24.04.2021 (Saturday) between 10.00 AM to 01.00 P.M - Orders - Issued.

REF: Letter Roc.No.11/2021-CPS, dated 15.04.2021 from the Registrar IT-cum-Central Project Coordinator, High Court of Andhra Pradesh.

ORDER ROC.NO.373/2021-B.SPL: DATED:17.04.2021


Having considered the circumstances stated in the letter of the Registrar (IT-cum-Central Project Coordinator) under reference cited, High Court made the following order:-

The following 13 TOT Master Trainers (Judicial Officers) are hereby directed to supervise and assist the online awareness programme to the learned Advocates and Advocate Clerks of the respective District in the State of Andhra Pradesh, conducted by TOT Advocate Master Trainers scheduled on 24.04.2021 (Saturday) between 10.00 A.M. to 01.00 P.M. on the topic Electronic Case Management Tools (ECMT).

Sl. No	Name of the TOT Master Trainer (Judicial Officer)	Designation and working station	Name of the District to supervise and assist as Moderator for the awareness programme
1.	Sri A.Satyanand	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, Chittoor District.	Chittoor
2.	Sri V.Sreenivasa Sivaram	Special Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa.	High Court and Guntur
3.	Sri D.Yedukondalu	Special Judge for trial of disposal of Commercial disputes, Vijayawada at Ibrahimpatnam, Krishna District.	Krishna
4.	Sri C.N.Murthy	II Addl. District Judge, Amalapuram, East Godavari District.	Kadapa

5.	Sri G.Bhupal Reddy	IV Addl. District and Sessions Judge-cum-II Addl. M.S.J., Visakhapatnam.	Visakhapatnam
6.	Sri Meejuri Suneel Kumar	Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Prakasam
7.	Sri S.Kamalakar Reddy	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Ananthapuramu
8.	Sri P.Govardhan	Principal Senior Civil Judge, Anakapalle, Visakhapatnam District.	Srikakulam
9.	Dr. Y.Bindhu Madhavi	IV Addl. Chief Metropolitan Magistrate-cum-Addl. Mahila Court, Vijayawada, Krishna District.	SPSR Nellore
10.	Sri T.Vasudevan	Prl. Junior Civil Judge, Chilakaluripet, Guntur District.	East Godavari
11.	Sri K.P.Sai Ram	VI Addl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	Kurnool
12.	Sri Ch.Pavan Kumar	I Addl. Junior Civil Judge, Tirupati, Chittoor District.	West Godavari
13.	Smt. G.C.Asifa Sulthana	I Addl. Junior Civil Judge, Madanapalle, Chittoor District	Vizianagaram

All the Prl. District and Sessions Judges working in State of Andhra Pradesh are hereby directed to make necessary incharge arrangements to the above said officers during the period of their absence.

 19/4/2021
REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.